

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4530
ANSWERED ON:22.08.2000
SELF EMPLOYMENT SCHEMES FOR TRIBALS
MANI SHANKAR AIYAR

Will the Minister of TRIBAL AFFAIRS be pleased to state:

to the reply given to USQ No. 3767 on 18.04.2000 and state

- (a) whether the information has since been collected;
- (b) if so, the details thereof; and
- (c) the time by which the information is likely to be laid on the table of the House?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a), (b) and (c) The information is still awaited from some of the States and shall be laid on the Table of the House on receipt.